F. No. J-11017/13/2025-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi, Dated the 8th April, 2025

<u>ORDER</u>

The President is pleased to accept the resignation of Shri Parth Divyeshwar, Central Government Counsel for High Court of Gujarat, with effect from 10.03.2025.

- 2. Consequently, the name of Shri Parth Divyeshwar, Advocate figuring at serial number '4' in the List of Central Govt. Counsel in this Department's Order No. 36(8)/2015-Judl dated 06.04.2015 to be read with Order No. 3-11017/6/2018-Judicial dated 09.04.2018, stands deleted.
 - 3. Hindi version of this order will follow.

(Madhab Charan Prusty) Sr. Government Advocate

Copy (through email) to:

- 1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
- 2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
- 3. Sh. Pradeep D. Bhate, CGC in view of this Department's order dated 21.01.2025.
- 4. The Registrar, High Court Gujarat at Ahmedabad.
- 5. Shri Parth Divyeshwar, Advocate with request to immediately return all the case files pertaining to Central Govt. Litigation with him to Sh. Pradeep D. Bhate, CGC.
- 6. LIMBS Section for information and necessary action.
- 7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
- 8. Hindi Section, Department of Legal Affairs, for translation of this order.
- 9. Office/spare copies.

(Kumar Gaurva)

Section Officer (Judicial)

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